

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).295/2026

PINAHPANI MOHANTY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 71327/2026 - EXEMPTION FROM FILING O.T., IA No. 71326/2026 -
PERMISSION TO APPEAR AND ARGUE IN PERSON

Date : 20-04-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Petitioner-in-person

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Permission to appear and argue in-person is granted.
2. The petitioner had earlier approached this Court through Writ Petition(C) Diary No.33896/2023, raising almost identical grounds. That writ petition was dismissed as withdrawn on 05.01.2024, with liberty to approach the appropriate authorities.
3. He, thereafter, filed Writ Petition(C) No.130/2024, again on the same set of facts and prayers, whereupon he was apprised by this Court about the legal position that the issues sought to be raised do not fall within the domain of judicial review. This second writ petition was, consequently, dismissed, with liberty to approach the appropriate forum.
4. The incorrigible petitioner has again filed this third writ petition, purportedly in public interest. Again, the foundational

facts and averments are identical. It seems to us that the petitioner is an intermeddler, who indulges in filing and contesting such petitions to gain popularity. There is no doubt that the issues sought to be raised herein are beyond the scope of judicial determination.

5. No case to entertain this writ petition is made out. The same is, accordingly, dismissed.

6. Keeping in view the conduct of the petitioner, the Registry is directed to not entertain any writ petition that may be filed by the petitioner claiming to be in public interest.

7. All pending applications, if any, also stand disposed of.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR